NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.889/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES:

The Greater Bombay Co. Opp. Bank Ltd.

Hilton Developers Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
7	Buifal Samani	Advocate for Petitioner ilb Faval-Shah 260	& smani
7	Ahash Mahon 116. Adv. Hansh Kesheria	Adv. Gas Respondent	Hard Letheric

ORDER TCP 889/I&BC/NCLT/MB/MAH/2017

Petitioner Counsel is present. Counsel for Corporate Debtor is also present.

At their request, list this matter for tomorrow i.e. 19.9.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)